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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No.1206/96.

Date of decision: 19th June, 1998.

Between:

S.Ramambabu. .. Applicant

and.

1. Chief Administrative Officer (P),
S.E.Railway, Chandrasekharpur,
Bhubaneswar, (Orissa State).
2. Chief Project Manager, S.E.Railway,
Bilaspur M.P.
3. Chief Project Manager, S.E.Railway,
Visakhapatnam.
4. Chief Personnel Officer, S.E.Railway,
Garden Reach, Calcutta.
5. Mohammed Imran.
6. R.N.Sanyal.
7. K.Trimurthy. Respondents.

Counsel for the applicant: Sri Y.Subrahmanyam.

Counsel for the respondents: Sri G.S.Sanghi.

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble Sri B.S.Jai Parameshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R.Rangarajan, Member (A))

Heard Sri K.Venkateswara Rao for Sri Y.Subrahmanyam for the applicant and Sri G.S.Sanghi for respondents.

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This O.A., is filed for the following reliefs:

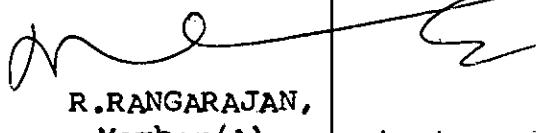
(a) to interpolate the seniority of staff who joined the Survey and Construction Organisation from different construction units i.e., WRKE, CE (Con)BSP, CE(P&D) GRC and open line which were maintaining separate seniority in the individual units based on length of services in a grade etc., and later merged in S & C organisation and order revision of seniority list of PCR, confirmed staff circulated under DCPO/Con/P/BBS Seniority/PCR/01407 dated 29.1.1996(A/18) incorporating the name of the applicant above the juniors mentioned in para 4 of the O.A.

(b) Till the above is done to suspend the seniority list circulated under DCPO/Con/BBS/Seniority/PR/01407 dated 29-1-1996(A-18).

When the O.A., was taken up for hearing, the learned counsel for the applicant submitted that he is withdrawing the O.A., and will approach the Departmental Authorities for redressal of his grievance.

In view of the above submission, the O.A., is disposed of as withdrawn and the applicant is at liberty to approach the Departmental Authorities for redressal of his grievance, if he is so advised. No costs.


B.S.JAI PARAMESHWAR,
Member (J)


R.RANGARAJAN,
Member (A)

19698
Date: 19-6-1998.
Dictated in open Court.
sss.


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Copy to:

1. Chief Administrative Officer (P), South Eastern Railway, Chandrasekharpur, Bhubaneshwar, Orissa State.
2. Chief Project Manager, South Eastern Railway, Bilaspur, M.P.
3. Chief Project Manager, South Eastern Railway, ~~Bardhaman, Calcutta~~ Visakhapatnam.
4. ~~Chief Personnel Officer, S.E.Railway, Garden Reach, Calcutta~~
5. One copy to Mr. Y. Subrahmanyam, Advocate, CAT, Hyderabad.
6. One copy to Mr. G. S. Sanghi, Addl. CGSC, CAT, Hyderabad.
7. One copy to O.R(A), CAT, Hyderabad.
8. One duplicate copy.

YLKR

6/7/98

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II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

DATED: 19/6/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in

D.A. NO. 1206/96

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

